Non-Implementation of directives by I.R.C.C.

*59. SHRI GANDHI AZAD:

SHRI R.N. ARYA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether Government are aware that I.R.C.C. under Surface Transport Ministry has not implemented directives dated 29th January, 1998, and 22nd January, 1999, issued after inspection by National Commission for SC/ST;

(b) if so, the reasons therefor;

(c) whether any action against concerned Departments can be taken if directives are not implemented;

(d) what action has been taken or proposed to be taken against the erring officers; and

(e) the post-wise promotions made without vacancies and not promoted against vacancies during 1991—1993?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATIMANEKA GANDHI): (a) and (b) The National Commission for SC/ST vide their letter dated 29.01.1998 and another sent on 22.01.1999 raised certain observations regarding promotion of few SC/ST employees, based on the representations of SC/ST employees. The representations related primarily to IRCC giving promotion to three employees and to give financial benefits to three others who were given promotion with retrospective effect. IRCC had suitably replied vide letter No. 701100 dated 26.02.1998 explaining the factual position. However, no directives are/were issued by the National Commission for SCs and STs on this subject.

However, the officers of Commission had also inspected the office records and 40 point roster on 16.09.1996.

(c) and (d) The communications received from the Commission have been duly replied. On various occasions the officers of the IRCC had appeared before the Chairman, National Commission for SC/ST and explained the position. The Commission has received detailed explanation from IRCC expressing their difficulties in carrying out the suggestions made by the Commission. However, based op the Supieme Court order, the Deptt. of Personnel have also clarified that the Commission has no powers to give

directions. Therefore, the question of taking action for non-implementation of directives does not arise.

(e) Post-wise sanctioned strength as on 1.1.1991 duly approved by the Board, against which 112 promotions in various categories were made in IRCC between 1991—93 is placed at statement, (*see* below)

In all, 112 promotions were carried out in various categories in IRCC between 1991-93 is as under:—

 AGM(c) SO(c) AGM(M) DNf(M) DGM(F&A) 	1
 3. AGM(M) 4. DNf(M) 	
4. DNf(M)	1
	1
5 $DGM(F\&A)$	2
$J. DOM(I \alpha A)$	3
6. M(P)	

Promotions in the categories mentioned were not made between 1991—93 as the IRCC Management at that time did not consider it necessary to hold DPC.

Statement

S.No.	Name of the Post	Revised sanctioned strength
1.	Chairman-cum-Managing Director	1
	Civil Engineering Deptt.	
2.	GGM(T)	1
3.	GM/GM(Mktg.)	2
4.	AGM (Mktg.)	1
5.	CM(C)/DGM(C)	3
6.	SM(C)	11
7.	Manager (Civil)	6
8.	DM(C)	8
9.	SO(C)	10

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S.No.	Name of the Post	Revised sanctioned strength
10.	Supervisor(C)	2
11.	Chief D'Man	1
12.	SO (D'Man)	2
13.	D'Man	1
Mecha	anical Department	49
14.	AGM (Eqpt)/AGM(Mech)	1
15.	SM(Mech)	3
16.	Manager (Mech)	2
17.	DM (Mech)	3
18.	SO(Mech)/Supvr	4
19.	Asstt. Foreman	1
20.	OEM/Ch Mech (One each)	2
		16
Finance	& A/Cs Deptt.	
21.	GGM(F)	1
22.	CM(F&A)/DGM(F&A)	3
23.	SM(F&A)	1
24.	SM (Fin)	3
25.	M (F&A)	7
26.	I.A.O.	1
27.	DM (F&A)	10
28.	SO (A/cs)	19
29.	Sr. Asstt/Sr. Acctt.	12
30.	Accountant	8
		65

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S.No.	Name of the Post	Revised sanctioned strength
31.	GM(P)	1
32.	CM(P)/DGM(P)	1
33.	SM(P)	-
34.	M(P)	4
35.	DM(P)	5
36.	SO(P)	8
37.	Sr. Asstt.	21
38.	Asstt.	17
39.	Jr. Asstt.	8
40.	Jr. Bank Liaison Asstt.	1
	Administration Deptt.	66
41.	Secy & GM (Admn)	1
42.	PS to CMD/PS	1
43.	Asstt. Secy.	1
44.	Sectt. Supdt.	1
45.	APS	7
46.	PA	11
47.	Jr. Steno (Eng.)	18
48.	M(RB) Post of M(RB) created in lieu of DM(RB) vide item No. 94/16 (i)	1
49.	Hindi Officer/DM/(RB)	-
50.	Hindi Translator/Sr. Asstt. (RB)	1
51.	Jr. Hindi Translator	2
52.	Jr. Steno (Hindi)	1
53.	Clerk Typist (Hindi)	1
54.	Receptionist	1
55.	R.T.O.	1

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S.No.	Name of the Post	Revised sanctioned strength
56.	Telex Operator	3
57.	Caretaker	2
58.	Liasion Supdt.	1
59.	Welfare Asstt.	2
60.	Liaison Coord.	1
61.	Gestetner Operator	2
62.	Elect-cum-Plumber	3
63.	Sr. Driver	2
64.	Driver	4
65.	Pentry Attendant	4
66.	Despatch Rider	2
67.	Record Keeper	2
68.	Peon Attendant	18
69.	Dak Sorter	2
70.	Safaiwala	6
71.	Chowkidar	4
72.	Daftari	1
73.	Jamadar	1
		108

Name of the Deptt.	Revised sanctioned strength
Civil Engg. Deptt.	49
Mechanical Deptt.	16
Fin. & A/cs Deptt.	65
Personnel Deptt.	66
Administration Deptt.	108
	304

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Annexure II

S.No.	Name of the Post	Total Promotions
1.	GM(C)	2
2.	DGM(C)	1
3.	SM(C)	2
4.	M(C)	3
5.	DM(C)	3
6.	Chief D'Man	1
7.	M(M)	2
8.	Asstt. F/M	1
9.	OEM	1
10.	SM(F)	1
11.	M(F)	4
12.	DM(F)	8
13.	SO(A/cs)	6
14.	Sr. Acctt.	8
15.	GM (P)	1
16.	SM(P)	4
17.	DM(P)	7
18.	SO(P)	16
19.	Sr. Asstt.	14
20.	Asstt.	3
21.	Secy. & GM (Admn.)	1
22.	PS to CMD	5
23.	APS	8
24.	PA	3
25.	Sr. Driver	1
26.	Liaison Suptd.	1
27.	Liaison Coord. Asstt.	1
28.	Elect-cum-Plumber	1
29.	Record Keeper	2
		112

Promotion Effected Between 1991–1993 in 1RCC